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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 26TH DAY OF APRIL, 2001

Original Application No. 727 of 1993

CORAM:

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MAJ. GEN. K.K. SRIVASTAVA, MEMBER (A)

Jagat Narain, son of Sri Radha Charan  
Chaturvedi, R/o Village and post  
Office Nonari, district Kanpur Dehat.

... Applicant

(By Adv: Shri Vijay Bahadur)

Versus

1. Union of India through the  
Superintendent of Post Offices, Kanpur  
Muffassil Division, Kanpur.
2. Director of Postal Services, Kanpur  
Nagar, Kanpur.
3. Post Master General, Kanpur  
Region, Kanpur.

... Respondents

(By Adv. Ms. / Sadhna Srivastava)

O R D E R (Oral)

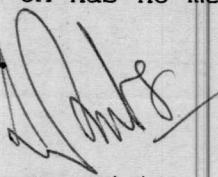
JUSTICE R.R.K. TRIVEDI, V.C.

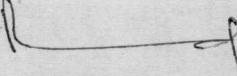
By this application applicant has prayed that the respondents be directed to permit the applicant to function as E.D.B.P.M Nonari post office in kanpur dehat. It has been further prayed that the respondents may be restrained not to make fresh selection on the post of E.D.B.P.M in the above post office. lastly it has been prayed that representation of the applicant may be directed to be decided by the respondents.

It is not disputed that applicant was selected for the post of Postman on 19.6.1990. Then he was sent for training which has also been completed. As the applicant has been selected for the

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post of village postman on regular side and he joined on 2.4.1993  
he cannot be appointed or permitted to work as E.D.B.P.M. There  
representations which have been filed as Annexures 4 & 5 <sup>are</sup> also for  
the same relief. In the circumstances we do not find any useful  
purpose in issuing directions to respondents to decide the  
representation. The OA has no merit and is accordingly rejected.  
No order as to costs.

  
MEMBER (A)

  
VICE CHAIRMAN

Dated: 26.4.2001

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